

Police authorities, who are taking all possible preventive measures to control the crime.

(d) It is not possible to give an answer as specific instances have not been mentioned.

Promotion of Iron ore Exports

3481. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have prepared any specific proposal for the promotion of exports of iron ore; and

(b) if so what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI) (a) and (b) In order to promote exports of iron ore, these have to be competitive in the international market and marketing efforts have to be intensified. Government has taken steps aimed at expanding port capacity to receive large size vessels, increase in rail capacities and increase availability of iron ore. Iron ore exports have been diversified to new markets and increased share has been obtained in the existing major markets.

Unpaid prize money of lotteries

3482. SHRI JOHN F. FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state-

(a) whether Government are aware that huge sums of prize money on winning tickets of lotteries run by the Goa Government (Institute of Public Assistance) through the Lottery Agents remain unpaid;

(b) what is the outstanding unpaid amount and the period of accumulation of the prize money and other amounts due to the Goa Government from the said Lottery Agents; and

(c) whether the Central Government propose to direct the Goa Government and other such defaulting States and Union Territories Government to stop the use of such Agents and run lotteries by making use of the Government machinery as is done by the Maharashtra Government?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Requisite information, on receipt from the State Government, shall be placed on the table of the House.

(c) Guidelines have been issued to the State Governments and Union Territory Administrations on conduct of lotteries.

Revision of pay scales in Indian Council of Arbitration

3483. SHRIMATI RATAN KUMARI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the pay scales of employees of the Indian Council of Arbitration have not been Revised as recommended by the Fourth Pay Commission;

(b) if so what are the reasons therefor; and

(c) by when the pay scales are likely to be revised?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) to (c) The question of extending the pay scales recommended by the Fourth Pay Commission to the employees of Export Promotion Councils including Indian Council of Arbitration has been considered. However, in the meantime, the All India Export Promotion Council Employees Federation representing the employees union of various EPCs have